

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

ORIGINAL APPLICATION NO.170/00822/2016

DATED THIS THE 17TH DAY OF DECEMBER, 2018**HON'BLE DR.K.B.SURESH, MEMBER (J)****HON'BLE SHRI C V SANKAR, MEMBER (A)**

K.Prabhakar,
S/o (Late) Kalidas,
Aged about 32 years,
Working as Safaiwala,
O/o. The Commandant,
Command Hospital, Air Force,
Airport Road, Agram Post, Bangalore-560 007.
Resident of No.6, E Street, Jayaraj Nagar,
Ulsoor, Bangalore- 560008.

.....Applicant

(By Advocate Shri B. Veerabhadra)

Vs.

1. The Commandant,
Command Hospital, Air Force,
Airport Road,
Agram Post,
Bangalore-560 007.

2. Union of India,
Represented by its secretary,
Ministry of Defence,
South Block,
New Delhi-110 001.

.....Respondents

(By Shri K. Gajendra Vasu, Counsel for the Respondents)

ORDER (ORAL)DR. K.B. SURESH, MEMBER (J):

Heard. The applicant admittedly had been working for the respondents from 2002 to 2016 as a casual labourer. Now under the rules if applicant had

completed 240 days of service in any of the preceding 14 years he is eligible for temporary status and the consequences. We will now remit the matter back to the respondents to look into the casual labour register and the acquittance roll to find out if in any of the preceding years applicant had worked for 240 days or not. If it is so, they will grant him temporary status and consequences within one month next. In this examination, let applicant also have a role to play. Let him also look into the records.

2. The OA is allowed to this extent. No order as to costs.

(C V SANKAR)
MEMBER (A)

(DR.K.B.SURESH)
MEMBER (J)

/ksk/

Annexures referred to by the applicant in OA No.170/00822/2016

Annexure A1	Copy of Caste/Edu/Qualification Certificate
Annexure A2	Copy of Experience Certificate
Annexure A3	Copy of Direct Recruitment Advertisement (Employment News 9-15 Apr 2016)
Annexure A4	Copy of Representation
Annexure A5	Copy of letter No.CHAFB/1803/1/XIV/PC dated 13.7.2016.

Annexures with Reply Statement

Annexure R1 Copy of the Outsourcing of Adm Support Based Activities No.Air HQ/46608/34/Org (Adm) dated 11.1.2010

Annexure R2 Copy of Applicant's application for recruitment to the Post of 'Safaiwala'

Annexure R3 Copy of the Notification dated 25.7.2012

Annexure R4 Copy of Office Memorandum No.49019/1/2006-Estt(C) dated 11.12.2006

Annexure R5 Copy of letter No.CHAF/765/8/ORG dated 15.11.16

Annexures with written arguments

Annexure C4 Copy of the letter dated 28.02.2017
